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**SUGAR (PRICE DETERMINATION FOR 1987-88 PRODUCTION) ORDER,  
1987**

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**SUGAR (PRICE DETERMINATION FOR 1987-88 PRODUCTION) ORDER,  
1987**

G.S.R. 1007 (E)/Ess. Com./Sugar dated the 23rd December, 1987.1 -In exercise of the powers conferred by sub-section (3-C) of Sec. 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following Order, namely :

**1. Short title and commencement :-**

(1) This Order may be called the Sugar (Price Determination for 1987-88 Production) Order, 1987.

(2) It shall come into force at once.

**2. Price of sugar produced in 1987-88 season :-**

The Central Government hereby determines the prices specified in columns 2 to 5 of Schs. I and II, hereto annexed, as the prices payable for the Indian Sugar Standard (ISS) grades of sugar mentioned therein, packed in 'A' Twill new gunny bags and produced in 1987-88 by all vacuum pan sugar factories situated in the areas specified in the corresponding entry in column I of the said schedules, and specified in Sch. III hereto annexed, and required to be supplied to the persons, organisations or State Governments specified in the Order made by the Central Government under sub-clause (1) of Cl. 2 of Levy Sugar Supply (Control) Order, 1979 , for delivery at buyer's option into (i) railway wagons or (ii) the buyer's carts, lorries or other means of transport at the factory gate/factory godown : Provided that where a sugar factory is situated at a distance exceeding five kilometres from the nearest railway station or an out-agency of the railway from the godown outside the factory not connected by rail, the producer may charge additional six paise per quintal of sugar per kilometre beyond five kilometres of the distance between the sugar factory and such railway station or out-agency of the railway, in case of despatches by rail or between the sugar factory and such godown in case of delivery ex-godowns.

## SCHEDULE 1

### SCHEDULE

(See Cl. 2) Prices for delivery into railway wagons (Rupees per quintal) gradewise for ISS grades excluding excise duty in respect of factories specified in Sch. III.

ZONE \ \ \ \ Indian Sugar Standards (ISS) Grades of Sugar \ \ \ \

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\ \ \ \ L.30 \ \ L.29 \ \ S.30 \ \ S.29 \

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\ \ \ M.30 \ \ M.29 \ \

1 \ \ \ \ \ 2 \ 3 \ 4 \ \ 5

Andhra Pradesh 415.72 414.72 414.57 413.72 Assam, Nagaland, Orissa and West Bengal 458.48 457.48 457.33 456.40 Bihar (North) 454.98 453.98 453.83 452.98 Bihar (South) 548.00 547.48 547.25 546.40 Gujarat (South) 398.51 397.51 397.36 396.51 Gujarat (Saurashtra) 435.56 434.56 434.41 433.56 Haryana 431.68 430.68 430.33 429.56 Karnataka 399.55 398.55 398.49 397.55 Kerala and Goa 480.57 479.57 479.42 478.57 Madhya Pradesh 496.87 485.87 495.72 494.87 Maharashtra (South) 397.45 396.45 396.30 395.45 Maharashtra (North) 434.62 433.62 433.47 432.62 Punjab 421.57 420.57 420.42 419.57 Rajasthan 540.98 539.98 539.83 538.98 Tamil Nadu and Pondicherry 426.48 425.48 425.33 424.48 Uttar Pradesh (Central) 432.09 431.09 430.94 430.09 Uttar Pradesh (East) 459.45 458.45 458.30 457.45 Uttar Pradesh (West) 454.56 453.56 453.41 452.56

## SCHEDULE 2

### SCHEDULE

(See Cl. 2) Prices for delivery into buyer's carts, lorries or other means of transport at the factory gate factory godown (rupees per quintal) gradewise for ISS grades (excluding excise duty) in respect of factories specified in Sch. 1.

ZONE Indian Sugar Standards (ISS) Grades of Sugar \ \ \ \

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\ \ \ \ L-30 L-29 S-30 S-29 M-30 M-29

1 \ \ \ \ \ 2 \ 3 \ 4 \ \ 5

Andhra Pradesh 414.49 413.49 413.34 412.46 Assam, Nagaland, Orissa and West Bengal \ \ \ 457.25 456.25 456.10 455.25 Bihar (North) 454.42 453.42 453.27 452.42 Bihar (South) 547.17 546.17 546.02 545.17 Gujarat (South) 397.41 396.41 396.26 395.41 Gujarat (Saurashtra) 434.33 433.33 433.18 432.33 Haryana 430.45 429.45 429.30 428.45 Karnataka 398.57 397.57 397.42 396.57 Kerala and Goa 479.34 478.34 478.19 477.34 Madhya Pradesh 495.64 494.64 494.49 493.64 Maharashtra (South) 396.31 395.31 395.16 394.31 Maharashtra (North) 433.39 432.39 432.24 431.39 Punjab 420.34 419.34 419.19 418.34 Rajasthan 539.75 538.75 538.60 537.75 Tamil Nadu and Pondicherry 425.64 424.64 424.49 423.64 Uttar Pradesh (Central) 430.73 429.73 429.58 428.73 Uttar Pradesh (East) 457.99 \ 456.99 456.84 455.99 Uttar Pradesh (West) 452.82 451.82 451.67 450.82

## SCHEDULE 3

### SCHEDULE

(See Cl. 2) ANDHRA PRADESH 1-28. Same as reproduced in Sch. V of Sugar (Price Determination for 1986 Production) Order, 1986. 29. M/S. Ankapalle Co-operative Agricultural and Industrial Society Ltd., Thummapala, P. O. Anakapalle, District Visakhapatnam. 30. M/s. Kirlampudi Sugar Ltd., P.O. Pithampuram, District East \ \ Godavari. 31. M/s. Sri Rama Sugars and Industries Ltd., P.O. Seethanagaram, \ \ District Srikakulam. 32. M/s. Sri Rama Sugars and Industries Ltd., P.O. Bobbli, District \ \ Srikakulam. ASSAM 1-3. Same as reproduced in Sch. V of 1986 Order on page 1105. BIHAR (NORTH) 1-11. Same as reproduced in Sch. V of 1986 Order on page 1105 to 1106. 12. M/s. Bihar State Sugar Corporation Ltd., Unit Sakri, P.O. Sakri, District Madhubani. 13. M/s. Bihar State Sugar Corporation Ltd., Unit Samastipur, P.O. Samastipur, District, Samastipur. 14. M/s. Bharat Sugar Mills Ltd., P.O. Sidhwalia, District Gopalganj. 15. M/s. Champaran Sugar Co. Ltd., Barrah Factory Branch, P.O.

Barachakia, District Champaran. 16. M/s. Cawnpore Sugar Works Ltd., Marhowrah Factory Branch, P.O. Marhowrah, Distt. Saran. 17. M/s. Motipur Sugar Factory (Pvt.) Ltd., P.O. Motipur, Distt. Muzaffarpur. 18. M/s. Bagaha Chini Mills Ltd., P.O. Naraipur, District Champaran. 19. M/s. New Swadeshi Sugar Mills Ltd., P.O. Narkatiaganj, District Champaran. 20. The Bihar State Sugar Corporation Ltd., P.O. Siwan, District Siwan. 21. M/s. Sugauli Sugar Works Pvt. Ltd., P.O. Sugauli, District Champaran. 22. The Bihar State Sugar Corporation Ltd., Unit Garaul, District Vaishali. 23. M/s. Sasa Musa Sugar Works (Pvt.) Ltd., P.O. Sasa Musa, Distt. Gopalganj. 24. M/s. Shree Krishna Gyanoday Sugar Ltd., P.O. Siwan, District. Siwan. 25. The Bihar State Sugar Corporation Ltd., Unit : Ryam, P.O. Ryam, Distt. Darbhanga. BIHAR (SOUTH) 1. The Bihar State Sugar Corporation Ltd., Unit : Guraru Mills. District Gaya. 2. The Bihar State Sugar Corporation Ltd., Unit : Warisaliganj, P.O. Warisaliganj, District Nawadah. 3. The Bihar State Sugar Corporation Ltd., Unit Bihta, District Patna. GOA 1. M/s. Sinjivani Sahkari Sakhar Karkhana Ltd., Dayanandnagar, Usgaon, Post Tiska (Goa). GUJARAT (SOUTH) 1-9. Same as reproduced in Sch. V of 1986 Order on page 1106. GUJARAT (SAURASHTRA) 1-7. Same as reproduced in Sch. V of 1986 Order on page 1106. HARYANA 1-8. Same as reproduced in Sch. V of 1986 Order on page 1107. KARNATAKA 1 -26. Same as reproduced in Sch. V of 1986 Order on pages 1107 to 1108. 27. M/s. Salar Jung Sugar Mills Ltd., P.O. Munirabad, District Raichur. 28. Shri Halasidhanath Sahkari Sakhar Karkhana Ltd., Nipani, District Belgaum. KERALA 1-2. Same as reproduced in Sch. V of 1986 Order on page 1108. 3. M/s. Travancore Sugars and Chemicals Ltd., Valanjersttom, P.O. Tiruvalla, District Alleppey. MADHYA PRADESH 1-5. Same as reproduced in Sch. V of 1986 Order on page 1108. 6. M/s. Jiwaji Rao Sugar Co. Ltd., P.O. Dalauda, District Mandsaur. 7. M/s. Jaora Sugar Mills Pvt., Ltd., P.O. Jaora, District Ratlam. 8. M/s. Seth Govindram Sugar Mills, P.O. Mehidpur Road, District Ujjain. MAHARASHTRA (SOUTH) 1-61. Same as reproduced in Sch. V of 1986 Order, on pages 1108 to 1110. 62. M/s. Godavari Sugar Mills Ltd., P.O. Sakarwadi, Via, Kanhegaon, District Ahmednagar. 63. M/s. Ravalgaon Sugar Farm Ltd., P.O. Ravalgaon, District Nasik. 64. M/s. Saswad Mali Sugar Factory Ltd., P.O. Malinagar, District Sholapur. 65. M/s. Shree Changdeo Sugar Mills Ltd., P.O. Changdeo Nagar, District, Ahmednagar. MAHARASHTRA (NORTH) 1-32. Same as reproduced in Sch. V of 1986 Order on pages 1110 to 1111. NAGALAND I. M/s. Nagaland Sugar Mills Co. Ltd., P.O. Dimapur. ORISSA 1-2. Same as reproduced in Sch. V of 1986 Order on page 1112. 3. M/s. Jeypare Sugar Co. Ltd., P.O. Rayagada, Distt. Koraput. PONDICHERRY 1-2. Same as reproduced in Sch. V of 1986 Order on page 1112. PUNJAB 1-9. Same as reproduced in Sch. V of 1986 Order on page 1112. 10. M/s. Jagatjit Sugar Mills Co. Ltd., Phagwara, Distt. Kapurthala. 11. M/s. Doraha Co-op. Sugar Mills Ltd., Village and P.O. Budhewal, District Ludhiana. RAJASTHAN 1-2. Same as reproduced in Sch. V of 1986 Order on page 1112. 3. M/s. Ganganagar Sugar Mills Ltd., District Sriganganagar. TAMIL NADU 1-25. Same as reproduced in Sch. V of 1986 Order on pages 1112 to 1113. UTTAR PRADESH (CENTRAL) 1-32. Same as reproduced in Sch. V of 1986 Order on pages 1113 to 1114. 33. The Kisan Sahakari Chini Mills Ltd., Sampurana Nagar, District Lakhimpur- Kheri. 34. The Kisan Sahakari Chini Mills Ltd., Pooranpur, District Pilibhit. 35. The Kisan Sahakari Chini Mills Ltd., Gadarpur, District Nainital. 36. The H.R. Sugar Factory Pvt. Ltd., Bareilly, Distt. Bareilly. 37. The Rosa Sugar Works of Carew and Co. Ltd., Rosa, Distt. Shahjahanpur. 38. The U. P. State Sugar Corporation Ltd., Unit Bijnor, District Bijnor. UTTAR PRADESH (EAST) 1-20. Same as reproduced in Sch. V of 1986 Order on page 1114. 21. The Basti Sugar Mills Co. Ltd., Walterganj, Distt. Basti. 23. The Cawnpore Sugar Works Ltd., Gauri Factory Branch, Gauribazar, \ Distt. Deoria. 24. The Cawnpore Sugar Works Ltd., Kathkuiyan Factory Branch, Kathkuiyan, Distt. Deoria. 25. M/s. The Deoria Sugar Mills Ltd., Deoria P.O., Distt. Deoria. 26. The Lakshmi Devi Sugar Mills Pvt. Ltd., P.O., Chhitauni, Distt. Deoria. 27. The Madho Mahesh Sugar Mills Pvt. Ltd., P.O. Munderwa, District Basti. 28. The Mahabir Sugar Mills Pvt. Ltd., P.O. Siswabazar, District Gorakhpur. 29. The Punjab Sugar Mills Co. Ltd., Ghughli, Distt, Gorakhpur. 30. The Pratappur Sugar and Industries Ltd., Pratapur, Distt. Deoria. 31. The Ratna Sugar Mills Co. Ltd., Shahganj, Distt. Jaunpur. 32. Shree Sitaram Sugar Co. Ltd., P.O. Baitalpur, Distt. Deoria. 33. The Seksaria Sugar Mills Ltd., P.O. Babhana, Distt. Gonda. 34. The Swadeshi Mining and Manufacturing Co. Ltd. (Anand Sugar Mills), Khalilabad, Distt. Basti. 35. The Swadeshi Mining and Manufacturing Co. Ltd. (Ganesh Sugar Mills), Anandnagar, Distt. Gorakhpur. 36. The U. P. State Sugar Corporation Ltd., Unit : Barabanki, Distt, Barabanki. 37. The U. P. State Sugar Corporation Ltd., Unit : Jarwal Road, Jarwal Road, District Bhabraich. 38. The U. P. State Sugar Corporation Ltd., Unit : Lakshmiganj, Distt. Deoria. 39. The U. P. State Sugar Corporation Ltd., Unit : Ramkola, District Deoria. 40. The U. P. State, Sugar Corporation Ltd., Unit : Bhatni, P.O. Bhatni District Deoria. 41. The U. P. State Sugar Corporation

Ltd., Unit : Pipraich, P.O. Pipraich. District Gorakhpur. 42. The Seksaria Biswan Sugar Factory Ltd., Biswan, District Sitapur. UTTAR PRADESH (WEST) 1-21. Same as reproduced in Sch. V of 1986 Order on pages 1114 to 1115. 22. The Jaswant Sugar Mills Ltd., Meerut City, District Meerut. 23. Shri Janki Sugar Mills and Co., Doiwala, District Dehradun. WEST BENGAL 1. The West Bengal Sugar Industries Development Corporation, (Unit : Ahmedpur Sugar Mills), P.O. Ahmedpur, District Birbhum. 2. M/s. Ramnugger Cane and Sugar Co. Ltd., P.O. Plassey, District Nadia.